

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **05.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/124/CHE/2021 IN CP/158/IB/2018
NAME OF PETITIONER : Mr C Raja John
NAME OF RESPONDENT : R Raghavendran(RP)
M/s Spring Field Shelters Pvt Ltd
SECTION : Sec 60(5) (c) Of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/125/CHE/2021 IN CP/158/IB/2018
NAME OF PETITIONER : R Dhinakaran
NAME OF RESPONDENT : R Raghavendran(RP), M/s. Spring Field Shelters Pvt Ltd
SECTION : Sec 60(5) (c) Of IBC 2016 R/w Rule 11 of NCLT Rules 2016

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ORDER

Mr. R. Kannan, PCS is present for the Applicant through video conferencing platform. In relation to the Respondent, there is no appearance.

In the circumstances, post this matter on **22.03.2021** for appearance of the Respondent on the said date without fail.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)